

**THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(DR. PRATAP CHANDRA CHUNDER)**

(a) to (c). Government do not undertake construction of open-air theatres in the country. However, the Department of Culture gives financial assistance to voluntary organizations working in the various cultural fields for construction of buildings. During the last three years, financial assistance was given to 9 voluntary organizations in the country for construction of buildings. These included one organization in Maharashtra State, viz., Eingeet Mahabharati, Bombay. If the Government of Maharashtra recommends any request from a voluntary organization for construction of an open-air theatre in Ratnagiri district, it will be considered under the scheme for financial assistance on merits.

**Agreement for Import of Milk Powder
from U.S.A.**

1189 SHRI K. LAKKAPPA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state—

(a) whether Government have entered into an agreement for taking a loan of Rs 460 crores from World Bank for import of milk powder from United States of America,

(b) whether decision has been taken against the wishes of High officers of the Ministry,

(c) if so, whether this import agreement will be a hindrance in the development of indigenous milk industry, and

(d) whether Government will also place a copy of the agreement on the Table of the House?

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI BHANU PRA-
TAP SINGH):** (a) No, Sir.

(b) to (c) : Do not arise.

**Communications Received in Hindi in
The Ministry**

1190 SHRI MOHAN LAL PIPIL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state,

(a) The total number of communications received by him in Hindi from various quarters during the period from April to September, 1977,

(b) how many of these communications were acknowledged so far and the reasons for delay, and

(c) whether these communications are required to be translated into English before submission to him, and if so the staff earmarked for the purpose including their scales of pay and whether the existing arrangements are considered satisfactory?

**THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(DR. PRATAP CHANDRA CHUN-
DER)**

(a) 10,198

(b) The receipts were marked to various Sections in the Ministry and the efforts to collect the information asked for will not be commensurate with the results thereof.

(c) The communications are not required to be translated into English before submission to Education Minister.

Communications Received in Hindi

1191 SHRI MOHAN LAL PIPIL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state.

(a) the total number of communications received by him in Hindi from various quarters during the period from April to September, 1977;

(b) how many of these communications were acknowledged after a period of one month from the date of their receipt or have not been acknowledged so far and the reasons for delay; and

(c) whether it is also a fact that these communications are required to be translated into English before submission to him and if so, the staff earmarked for the purpose including their scales of pay and whether the existing arrangements are considered satisfactory?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) 3460

(b) 1545 letters were acknowledged within a period of one month. The rest were passed on to respective sections for sending final replies after examination of policy aspects or giving factual information.

(c) No Sir since I and my colleagues can deal with Hindi letters without requiring English translations.

Communications received in Hindi in the Ministry

1192 SHRI MOHAN LAL PIPIL Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) the total number of communications received by him in Hindi from various quarters during the period from April to September, 1977,

(b) how many of these communications were acknowledged after a period of one month from the date of their receipts or have not been acknowledged so far and the reasons for delay and

(c) whether it is also a fact that these communications are required to be translated into English before submission to him, and if so, the staff earmarked for the purpose, including their scales of pay and whether the existing arrangements are considered satisfactory?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH), (a) 3,106 communications were received in Hindi in the Office of Minister (A&I) from April to September, 1977 and 107 communications were received by Minister of State between 14-8-1977 to 30-9-1977

(b) and (c) 259 Communications received by Minister (A&I) from VIPs were acknowledged within a week or so of their receipt, 1562 were sent to the various Departments for acknowledgement and necessary action and 1285 were sent to the various State Governments for action. In regard to VIP communications only a gist of matter is immediately given in English. One Assistant in pay scale of Rs 425-800 is handling this work in addition to other incidental Hindi work received in Minister (A&I)'s office. The existing arrangement is considered to be satisfactory.

All the 107 communications received by the Office of Minister of State were acknowledged within a week of their receipt and no communication was required to be translated into English.

12 05 hrs

PAPERS LAID ON THE TABLE

DELHI DEVELOPMENT AUTHORITY (ISSUE OF DEBENTURES) RULES 1977 AND MEMORANDUM RE. CONSTRUCTION OF A HOUSE NEAR MEHRAULI BY SHRIMATI INDIRA GANDHI

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) I beg to lay on the Table —

(1) A copy of the Delhi Development Authority (Issue of Debentures) Rules, 1977 (Hindi and English versions) published in Notification No G S R. 1224 in Gazette of India dated the 17th September, 1977 under section 58 of the Delhi Development Act, 1977.

(2) Explanatory Memorandum (Hindi and English versions) regarding construction of a farm house near Mehrauli by the former Prime Minister, Shrimati Indira Gandhi together with estimates of cost of the building in pursuance of an assurance given on the 1st August, 1977 [Placed in Library See No LT-1123/77]